

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:705

ANSWERED ON:27.11.2012

FOOD PROCESSING INDUSTRIES

Jaiswal Shri Gorakh Prasad ;Rama Devi Smt. ;Singh Rajkumari Ratna

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

(a) the number of Food Processing industries (FPIs) functioning in Uttar Pradesh and Bihar which have been provided assistance from the Union Government, as on date;

(b) the details of FPIs expanded and upgraded during each of the last three years and the current year;and

(c) the funds sanctioned, released and utilised during the above period for the purpose, State-wise?

**Answer**

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Ministry of Food Processing Industries (MFPI) does not maintain the data on food processing industries functioning in Uttar Pradesh and Bihar.However, Ministry under its 11th Plan Scheme of Technology Upgradation/ Establishment/ Modernization of Food Processing Industries has extended financial assistance to food processing units in Uttar Pradesh and Bihar as below:

(Rs. in lakhs)

S.No.	Name of the State	2009-10	2010-11	2011-12	2012-13 (as on 01-11-12)
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Appro- ved	Amount released	Appro- ved	Amount released	Appro- ved	Amount released	Approved	Amount released
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1. Bihar	2	35.59	6	136.681	5	89.65674	2	36.435
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2. Uttar Pradesh	32	560.63	47	1078.638	53	907.0513	28	477.442
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Committed liabilities of 11th Plan

(b) & (c): Ministry of Food Processing Industries under its plan scheme of Technology Upgradation/ Establishment/ Modernization of Food Processing Industries extended the financial assistance in the form of grant-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to maximum of Rs. 50.00 lakhs in general areas and @33.33% subject to a maximum of Rs. 75.00 lakhs in difficult areas such as Jammu and Kashmir, Himachal Pradesh, Uttarkhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas.

The details of financial assistance provided for Establishment/Modernization of food processing units, including that of expansion and Upgradation of the Food Processing Units State-wise and year-wise during the last three years and the current year at Annexure.